

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CP No. 195/96

IN
OA No. 240/89

New Delhi this the 15th day of October 1996.

Hon'ble Shri K.Muthukumar, Member (A)
Hon'ble Shri T.N.Bhat, Member (J)

Debananda Sahoo
S/o Shri H.N.Sahoo
R/o 479, Sector-V
Pushp Vihar,
New Delhi-14.

.....Petitioner

(By Advocate: Shri A.K.Behera)

Versus

Shri M.P.Modi
Secretary
Ministry of Communication
Department of Telecommunications
Sanchar Bhawan,
New Delhi

Shri P.C.Hota
Secretary
Ministry of Personnel & Training
North Block,
New Delhi.

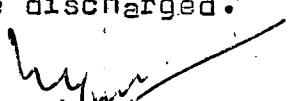
.....Respondents

(By Advocate: Shri B.Lal)

ORDER (Oral)

Hon'ble Shri K.Muthukumar, Member (A)

Heard the learned counsel for the respondents
who submitted that the respondents have since implemented
the decision/judgement/order of the Tribunal dated 25-3-94
passed in OA 240/89 by which the relief prayed for had
been granted by the respondents to the applicant. Lt
counsel for the petitioner who was present in the Court
also confirms the position and, therefore, this Contempt
Petition is dismissed and the notices against the respondents
are discharged.


(T.N.BHAT)
Member (J)


(K.MUTHUKUMAR)
Member (A)